

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 3

C.P. (IB)/892(MB)2021

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **18.04.2024**

NAME OF THE PARTIES : **One Capital Limited**
VS
Shree Sukhakarta Developers
Private Limited

For FC : None present.

For CD : None present.

Section 7 of IBC

ORDER

1. This is a transferred matter from Court IV.
2. The matter has already been adjourned *sine-die vide* order dated 11.01.2023. Hence, the said order shall continue.
3. Let the matter be taken off our Board. Whenever any party decides to have it listed, it may be mentioned before us.

Sd/-

SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-

K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK